

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1975**

**TO BE ANSWERED ON THE 20TH DECEMBER, 2023/ AGRAHAYANA 29, 1945
(SAKA)**

INVESTIGATION BY NATIONAL INVESTIGATION AGENCY (NIA)

1975 # SHRI SHAMBHU SHARAN PATEL:

SHRI DEEPAK PRAKASH:

Will the Minister of Home Affairs be pleased to state:

(a) the number of cases handed over by the Central Government to the National Investigation Agency (NIA) during the last five years;

(b) the number of cases in which court verdicts have been delivered during the said period, the year-wise details thereof; and

(c) the number of cases in which the accused has been convicted, the year-wise details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NITYANAND RAI)

(a) The Central Government has handed over 324 cases to the National Investigation Agency (NIA) from 01.12.2018 to 30.11.2023.

(b) to (c) The year-wise number of cases in which judgment has been pronounced and the accused have been convicted during the said period are as under :-

Year	No. of Cases in which judgment pronounced	No. of Cases in which accused convicted
01.12.2018 to 31.12.2018	0	0
2019	14	12
2020	9	9
2021	15	15
2022	31	30
2023 (upto 30.11.2023)	15	15
Total	84	81